

**Short Notice Questions and Answers**

12 hrs.

**Suspension of train service—Chupra-Varanasi Line**

**S.N.Q. No. 17. Shri Radha Mohan Singh:** Will the Minister of Railways be pleased to state:

(a) whether the trains on Chupra-Varanasi line of the North Eastern Railway have been discontinued due to the track becoming unsafe; and

(b) what is the present position regarding the erosion by *Ghaghara* between Suraimanpur—Reoti stations on the North Eastern Railway?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Due to erosion of the railway bank at mile 19/20 between Suraimanpur and Reoti stations by the river *Goghra*, through running of trains on the Aunrihar-Chupra section has been suspended from 11.00 hours on 4th August, 1957.

(b) The railway bank continues to be eroded. A breach of 600 feet has been caused in the main alignment.

**श्री राधा मोहन सिंह :** क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि नई लाइन बनाने के लिए कोई योजना विचाराधीन है ?

**श्री श.हनुवाज खाँ :** जैसे ही दरिया ने इस लाइन को काटना शुरू किया, तो लाइन को पीछे की तरफ हटाकर एक और लाइन बनाई गई थी जिस की लम्बाई तकरीबन सात मील थी। लेकिन बदकिस्मती से दरिया वहा भी पहुँच गया और उमको भी तोड़ दिया। अब और पीछे हटा कर लाइन बना रहे हैं।

**श्री राध मोहन सिंह :** क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि जहा घाघरा नदी का मौजूदा कटान है वहा से दो फर्लांग पर घाघरा का पुराना बेड है, अगर वहा तक कटान चला जाएगा तो घाघरा की धारा दोभावा के बीच में से बहने लगेगी और पूरी

लाइन भी नहीं बन पाएगी, क्षेत्र खतरे में पड़ जायगा, तो उसको रोकने के लिए क्या किया जा रहा है ?

**श्री श.हनुवाज खाँ :** जो हालात हैं वे तो हैं ही, उसको रोकने के लिए हम पूरी कोशिश कर रहे हैं।

**Shri Bishwanath Roy:** In view of the fact that danger to this line due to erosion by the river *Goghra* has been there for the last so many years, why was the Government so negligent about its safety?

**Shri Shah Nawaz Khan:** When rivers get flooded, it is very difficult to compete with nature. We are trying to do whatever is possible within human power.

**श्री राध. मोहन सिंह :** क्या मंत्री महोदय को पता है कि जहा इस वक्त लाइन मौजूद है वहा से दक्षिण की तरफ गंगा नदी का भी कटान ४ मील के अन्दर ही है।

**Mr. Speaker:** They are all details about technical affairs. One experiment was made, then another experiment was made, both of them failed and then a third experiment is being tried. The question is why it has been so. We are discussing engineering matters here. He is not able to answer the technical matters. We will go to the next question.

**Scarcity of Water Supply in Delhi**

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**S.N.Q. No. 18.** { **Shri D. C. Sharma:**  
**Dr. Ram Subhag Singh:**  
**Shri Radha Raman:**

Will the Minister of Health be pleased to state:

(a) whether it is a fact that there is an acute shortage of "raw water" at the intake channel of the Wazirabad Waterworks in Delhi; and

(b) if so, what steps have been taken by Government to prevent scarcity of water supply?

**The Minister of Health (Shri Karmarkar):** (a) There is no shortage of water at the intake. However, when the river starts receding after the floods, some temporary difficulties are anticipated for a few days.

(b) Detailed investigations in the matter have been conducted at the Central Water Research Station, Poona and on their recommendations a pitched guide-bank has been constructed this year and a weir across the river will also be constructed. When the weir is completed, it is anticipated that a permanent deep channel would be formed on the side of the intake well at the Wazirabad Pumping Station.

As a temporary measure dredgers are employed to cut and to maintain the channel with a large force of manual labour working day and night, when it is considered necessary.

**Shri D. C. Sharma:** May I know how long it will take for the permanent weir to be constructed?

**Shri Karmarkar:** I think, Sir, subject to correction, the programme is to complete it within the next two years—I am not sure of the time.

**Shri D. C. Sharma:** Is it not a fact that this shortage of water, which the hon. Minister thinks is not very serious, was also due to the fact that the river bed required to be desilted and, if so, have any measures been taken to desilt the river bed?

**Shri Karmarkar:** With regard to the river bed getting silted, it is a fact that the river sometimes goes to the other bank, the water flowing is farther away, and then we have to just dig up the silt in the old canal or extend the canal. But there is nothing very dangerous in that process, nor need the hon. Member be very apprehensive of any shortage of water so far as this part of the operation is concerned.

**Shri B. S. Murthy:** Is there no way of stopping the vagaries of the river of changing sides as stated by the hon. Minister?

**Shri Radha Raman:** This question of scarcity of water supply in Delhi is a long pending question. May I know whether Government have received any scheme from the Water and Sewage Board for a permanent solution of this water scarcity question in Delhi, and whether that scheme has received favourable attention from the Government?

**Shri Karmarkar:** My hon. friend's question is aimed at the relative shortage of water when the requirements of the whole population of Delhi are taken into consideration. Regarding that, as my hon. friend knows, there have been various measures contemplated. At present we are not able to supply adequate water to more than, I think, 1.2 million people. There are plans for increasing the water-supply. So far as this question was concerned, we understood this question to refer to the shortage at the intake channels as matters exist at present. With regard to, the other question, for a fuller reply I should like to have notice.

**Dr. Sushila Nayar:** In view of the fact that this shortage of water and shortage at the intake is an annual recurring event and every year temporary channels have to be dug up to divert the stream of water towards the intake well, will the hon. Minister be able to tell us roughly how much money has been spent to cope with this recurring difficulty during the last five years?

**Shri Feroze Gandhi:** For five years the Delhi State Government was in power.

**Shri Karmarkar:** I think my hon. friend has already answered the question (*Interruption*). I only said that the question was answered, but I stand corrected. The question is in two parts. There is a recurring difficulty. In such matters we take advice from a very competent body like the Research Station at Poona. They have advised us to have a side wall, which we have already completed, and to have a weir across the whole river. Their advice in the past has been very

competent, and we do hope that the difficulty will not be recurring after that. But, again, if some other difficulty crops up, then we shall have to look after that. That is the answer to the first part of the question.

Regarding the cost, I should like to have notice.

**Dr. Sushila Nayar:** First of all, the hon. Minister is perfectly aware that the Delhi State Government did not have control of the Joint Water and Sewage Board. But, apart from that, I might just mention that there was an old scheme of a dam on the Jumna higher up in Uttar Pradesh, so that there is constant supply of water in the Jumna during the summer months, which will obviate this difficulty of shortage during the summer months, and after the floods recede. Now, may I know if the hon. Minister has paid any attention to that old scheme, and if the Government intends to revive it in view of the recurring expenditure year after year to meet the crisis as it arises and to ensure adequate water-supply for the capital apart from the advantages of irrigation that it may lead to?

**Shri Karmarkar:** I just want to prevent any misunderstanding. I did not refer to the old Delhi State at all in my reply. Secondly, the schemes that were under scrutiny recently were (1) Hindon Reservoir Scheme near Ghaziabad, (2) Tubewells from Uttar Pradesh, and (3) Gurgaon tunnel scheme. The fourth was the Ramganga scheme. At a meeting recently held, in which the Central Water and Power Commission, the Health Ministry, the Joint Water and Sewage Board, and the representatives of the Governments of Uttar Pradesh and Punjab were represented, all the schemes excepting the Ramganga scheme had to be given up. The Ramganga scheme, I understand, has now been accepted by the Board. The scheme envisages the construction of a dam at Kala Garh which will store water for irrigation and power for the

Uttar Pradesh Government and the State Government can make available to Delhi 300 cusecs of water either upstream of Wazirabad or partly upstream and partly at the crossing of the Hindon river with the Grand Trunk Road. That is the core of the scheme that is now under contemplation.

#### RE QUESTION 1072-A

**Shri Tyagi:** I rise to a point of order, with regard to a question tabled by me. Questions are generally put to elicit information or to allay any misunderstanding. I have tabled a question to know what was the rate of the daily demurrage that was being paid to the ships at various ports in India. A statement has been laid on the Table of the House. But I am sorry to inform the House and also you, Sir, that the statement gives other details which are not relevant. Also, this morning—

**Mr. Speaker:** A point of order is raised briefly, and the point is stated briefly. So far as the answers by the Government are concerned, whenever a question is not reached, the answer is printed and laid on the Table of the House. Shall I reopen every one of such questions and allow the Members concerned to ask supplementaries?

So far as the point of order is concerned, a point of order can be raised only on a matter which is pending before the House so that if I accept the point of order, no further work can go on. Now, if the hon. Member is not satisfied with the answer, let him put another question or see to it that the question is put sufficiently early so that he can have the opportunity to ask supplementaries in this House. If a question does not reach in this House, under what rule can I allow supplementary questions on that question? If they are taken up, that would mean extending the period of the Question Hour and making inroads

\*Please see vol 9295